

- (2) 40 per cent reduction in telegraph rates for UNESCO's official telegrams sent from India to its headquarters at Paris ;
- (3) Priority to such telegrams within India; and
- (4) Press rates for the telegraph communications of the UNESCO's Mass Communication Department.

Slum Clearance work in Punjab

*182. **Shri D. C. Sharma** : Will the Minister of Works, Housing and Supply be pleased to state :

- (a) whether the Punjab Government have requested the Central Government for any grant or loan for slum clearance work ; and
- (b) if so, what percentage of expenditure will be met by the Centre?

The Minister of Works, Housing and Supply (Sardar Swaran Singh) :

(a) Not yet.

(b) The slum-clearance projects that may be drawn up by State Government in the light of the Central Slum-Clearance Scheme are to be financed by the Government of India to the extent of 75 per cent of the cost—50 per cent in the shape of loans and 25 per cent as subsidy—provided the State Governments contribute the remaining 25 per cent of the cost as matching subsidy.

Singareni Collieries

*183. **Shri K. S. Rao** : Will the Minister of Production be pleased to state:

- (a) whether any amount has been sanctioned by the Government of India for Singareni Collieries Company during the current year for developmental works; and
- (b) if so, what is the amount and the rate of interest charged ?

The Deputy Minister of Production (Shri Satish Chandra) : (a) No.

- (b) Does not arise.

Tea Propaganda

*184. **Shri R. P. Garg** : Will the Minister of Commerce and Consumer Industries be pleased to state :

(a) the number of permanent and temporary canteens set up by the Iddian Tea Board in different parts of country for demonstrating the utility of tea and popularising tea in the home market;

(b) whether the consumption of tea in the home market has registered any increase during the last two years;

(c) whether it is a fact that quality tea is sold at a higher price in the home market than the same exported to foreign countries; and

- (d) if so, the reason therefor?

The Minister of Consumer Industries (Shri Kanungo) : (a) The Tea Board does not set up canteens on its own. A Tea Centre has been opened in Bombay to demonstrate the correct method of making tea.

(b) Yes, Sir.

(c) No, Sir.

(d) Does not arise

Ambar Charkha Instructors

*185. **Shri Bheekha Bhai** : Will the Minister of Production be pleased to state:

(a) whether Government have considered the relaxation of minimum qualification of Ambar Charkha Instructors; and

(b) if so, whether it has been reduced from matriculation to primary education?

The Deputy Minister of Production (Shri Satish Chandra) : (a) Yes, Sir.

(b) The minimum educational qualification for admission of new entrants to an Instructor's Training Course will continue to be Matriculation. While no general relaxation is contemplated, the All India Khadi and Village Industries Board would in individual cases give due consideration to the merits of any particular candidate.

निर्माण-कार्यों के लिये टेण्डर

*१८६. श्री लू० चं० सोधिया : क्या निर्माण, आवास और संभरण मंत्री १ अगस्त, १९५६ के अतारंकित प्रश्न संख्या ५४८ के भाग (ख) के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या ठेकेदारों की सूची में अंकित प्रत्येक निर्माण-कार्य के लिये अलग-अलग टेण्डर मांगे गये थे और सबसे कम खर्च वाले टेण्डर स्वीकार किये गये थे ;